

Akash Garg And Ors. Vs Asia Resorts Ltd. And Ors

Court: National Company Law Tribunal Chandigarh Bench

Date of Decision: Aug. 5, 2020

Hon'ble Judges: Ajay Kumar Vatsavayi, J; Pradeep R. Sethi, Member (Technical)

Bench: Division Bench

Advocate: Atul V. Sood, Nahush Jain, Manish Jain, Divya Sharma, Munisha Gandhi, Salina Chalana, Vaibhav Sharma

Final Decision: Allowed

Judgement

CA No. 178/2020

This IA has been filed seeking urgent hearing of CA No. 179/2020. In the circumstances, the CA No. 178/2020 is allowed and CA No. 179/2020 is

taken up for hearing. Accordingly, CA No. 178/2020 is disposed of.

CA No. 132/2020, 166/2020 172/2020 & 179/2020

Heard Mr. Atul V Sood, Advocate for the petitioners, Mr. Manish Jain, Advocate for respondent No. 1, Mrs. Munisha Gandhi, Senior Advocate for

respondent No. 1 & 2 and Mr. Vaibhav Sharma, Advocate for respondent No. 3. Orders reserved.